received by the Government that it was not followed.

श्रो कन ापति त्रिपाठी : कोई शिकायत नहीं श्राई ।

SHRI D. BASUMATARI: Just now the hon. Minister said that in the case of promotions of Scheduled Castes and Scheduled Tribe candidates seniority-cum-fitness will also be taken into consideration. I want to whether it is a fact that since this principle has been adopted for the Scheduled Castes and Scheduled Tribes candidates no officer has been promoted in the absence of efficiency recommendation. I also want to know particularly since this principle has been adopted by the Ministry, how many Scheduled Castes and Scheduled Tribes officers have been promoted in the departments under his Ministry?

MR. SPEAKER: Have you followed his question? Could not follow.

श्री कमलापित तिपाठी : लेकिन यह बिलकुल दूसरा सवाल है कि विभाग में कितने शेड्यूल्ड कास्ट्रस लिये हैं।

उन का सवाल यह है कि शिर्षिण स्रौर ट्रांसपोर्ट डिगॉटमेंट में शेड्वृल्ड काल्ट्स स्रौर ट्राईव्स का जो रिजर्वेशन स्रार्डर में जिखा हुसा है वह कितना फोलो हुसा है।

It is a separate question. I want notice.

MR. SPEAKER: Shri Atal Bihari Vajpayee—absent.

New rates for Taxis and Scooters in Delhi due to rise in petrol price

\*313. SHRI MUHAMMED SHERIFF; SHRI SUKHDEO PRASAD VERMA:

Will the Minister of SHIPPING

AND TRANSPORT be pleased to state:

- (a) whether the new rates for taxis and scooters in Delhi have been announced;
- (b) whether the rates have been highly increased compared to the rise in petrol price; and
  - (c) if so, the reasons therefor?

THE MINISTER OF SHIPPING AND TRANSPORT (SHRI KAMLA-PATI TRIPATHI): (a) Yes. The new rates are as under:—

Taxis.-For first 1.6 kms. Rs. 1.50

For every subsequent one km.
or part thereof Re. 0.90

Auto-rikshaws.—For first
1.6 kms. Re. 070
For every subsequent one km.
or part thereof Re. 0.49

- (b) No. While there has been a 34 per cent increase in the price of petrol as compared to its price in 1971, when the fares for taxis and scooter rickshaws were last revised, the present increase in the taxi and auto-rickshaw fares range from 33.33 per cent to 50 per cent.
  - (c) does not arise.

SHRI MUHAMMED SHERIFF: Even after including the rate of oil worked out on the basis of the financial estimate, the fare of an autorickshaw doing 16 km in one litre of petrol at the new rates works out to be only 8 paise per km. Instead of increasing the rate on the basis of the increased cost of petrol, the STA has increased the rates from 33 to 100 per cent. What is the reason for this?

SHRI KAMLAPATI TRIPATHI: It is not known to me as to what is the reason.

ग्रभी जो इनकीज हुग्रा है रेट्स में 33.33 परसेंट मोटो रिक्शा में ग्राँर 50 परसेंट टैक्सी में यह पैट्रोल की कीमत जो बढी है उस के हिसाब से उन को नया रेट लगा दिया गया है। ग्रव इस के बारे में क्या सवाल उठता है वह ग्राप करें तो उसकी जानकारी हासिल कर के ग्राप बता वें।

SHRI MUHAMMED SHERIFF:
May I know whether there is any
possibility for further price rise in
petrol, crude oil and kerosene, and if
so, the particulars thereof? Is it also
not a fact that the petrol pumps in
Madras and Delhi went dry during the
last few weeks?

MR. SPEAKER: The hon. Minister is anwsering on behalf of the Ministry of Shipping and Transport. As far as crude oil is concerned, you may put your question to the concerned Minister.

## WRITTEN ANSWERS TO QUESTIONS

Gunny bag scandal in F.C.I.

\*304. SHRI SHRIKISHAN MODI: SHRI K. LAKKAPPA

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether F.C.I, has failed to recover the cost of Gunny bags in which foodgrains were supplied to the flow mills:
- (b) if so, whether F.C.I. is responsible for causing heavy losses to the Union Government; and
  - (c) the action taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE): (a) to (c). The Central issue prices of wheat to the State Governments and the roller flour mills ex-FCI depots/f.o.r. destinations are fixed for bagged wheat

including the cost of gunny. In the economic cost of wheat, the price of gunny is one of the items of cost in addition to the various other incidental charges incurred by the F.C.I. In the cost structure of the end products of wheat also, the cost of gunny bags is reflected. At present as policy, the FCI is being reimbursed the difference between the economic cost of wheat and the Central issue prices and as such the question of separately recovering the cost of gunny from the State Governments and RF Mills by the F.C.I. over and the issue prices does not arise.

## Request from Sri Lanka for Indian Ships

\*305. SHRI R. N. BARMAN: SHRI V. MAYAVAN:

Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

- (a) whether Sri Lanka has requested India for the supply of ships;
- (b) if so, the agreement arrived at between Sri Lanka and Indian Government;
- (c) whether a joint ship service by Sri Lanka and Indian Government is likely to be started; and

## (d) if so, when?

THE MINISTER OF SHIPPING AND TRANSPORT (SHRI KAMLA-PATI TRIPATHI): (a) and (b). A Shipping Delegation from Sri Lanka which visited India in November, 1973 showed interest in placing orders for ships of 2000 to 20,000 DWT on Indian shippards. It was decided to supply specifications of ships to them for consideration.

(c) and (d). Yes, Sir. It was agreed that a joint shipping service would be operated between Indian and Sri Lanka ports. This service could be started with one small vessel each